

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.3429 OF 2002

Boddom Narsimha  
ppellant (s)

A

VERSUS

Hasan Ali Khan (Dead) by L.R. and Ors.  
espondent (s)

R

Date : 25/01/2007 This Petition was called on for judgment today.

For Appellant(s) Mr. Krishna Kumar,Adv.  
and impleadment Ms. Rekha Pandey,Adv.

For L.Rs. of Mr. T.N. Rao,Adv.  
R-1 & R-3

For L.Rs. of R-4 Mr. D. Rama Krishna Reddy,Adv.  
& 5(a) to 5(d) and Mrs. D. Bharathi Reddy,Adv.  
6-9

For Res. No.2 Mr. S. Udaya Kumar Sagar,Adv.  
Ms. Bina Madhavan,Adv.

for M/S. Lawyer'S Knit & Co.

Hon'ble Mr. Justice S.H. Kapadia pronounced

Judgment of the Bench comprising Hon'ble Dr. Justice Ariji

Pasayat and His Lordship.

The appeal is dismissed with no order as to

costs in

terms of the signed judgment.

Application for impleadment is also dismissed.

(Neena Verma)

(Madhu Saxe

na)

Court Master

Court Mas

ter

Signed Reportable judgment is placed on the file.